

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 278 of 2014

Dated : 17th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. K. Gopal Choudhary
Mr. A. Bhatnagar (Rep.)

Counsel for the Respondent(s) : Mr. C.K. Rai for R.1
Mr. Hemant Singh
Ms. Meghana Aggarwal for R.2
Ms. Suparna Srivastava
Ms. Nishtha Sikroria for R.3

ORDER

Learned counsel for Respondent Nos. 1 and 2 seek some time to file reply. They may file the same on or before 14.01.2015 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed after serving copy on the other side.

Post the matter on **19.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**